

**(2000) 01 J&K CK 0023**

**Jammu & Kashmir High Court**

**Case No:** LPA (SW) 408/99

State of J & K

APPELLANT

Vs

B.L.Choudhary and Another

RESPONDENT

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**Date of Decision:** Jan. 1, 2000

**Acts Referred:**

- Constitution of India, 1950 - Article 226

**Citation:** (2000) KashLJ 473

**Hon'ble Judges:** Arun Kumar Goel, J and T.S.Doabia, J

**Bench:** Division Bench

**Advocate:** U.K.Jalali, Monica Chibber, J.P.Singh, Advocates appearing for the Parties

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**Judgement**